

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURE, COOPERATION AND FARMERS WELFARE

LOK SABHA
UNSTARRED QUESTION NO.391
TO BE ANSWERED ON THE 4TH FEBRUARY, 2020

COMPLAINTS REGARDING PM KISAN SCHEME

391. DR. RAM SHANKAR KATHERIA:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) whether the Government has received complaints from the farmers who want to avail the benefit of Pradhan Mantri Kisan Samman Nidhi Yojana, regarding difficulties faced by them in uploading their documents on the portal;
- (b) if so, the steps taken to resolve the problem; and
- (c) the number of farmers who have not received the benefit till date in view of above mentioned difficulties, if so, the details thereof, State-wise?

ANSWER

MINISTER OF AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण मंत्री (SHRI NARENDRA SINGH TOMAR)

(a) & (b): The responsibility of identification of eligible farmer families and uploading their correct detail on the webportal www.pmkisan.gov.in for getting the benefits under the PM-KISAN Scheme rests with the concerned State/UT Government. The benefits under the Scheme are transferred directly to the bank accounts of the beneficiaries after receipt of corrected details of farmer families verified by the States/UTs and their validation through Aadhaar/PFMS. In respect of any error, data are sent to concerned states/UTs for their corrections and further processing so that benefit could be passed to them.

To further facilitate registration of farmers, an exclusive 'Farmers Corner' has been provided in the PM-KISAN Web-portal through which the farmers can do their self-registration. Farmers can also edit their names in PM-Kisan database as per their Aadhaar Card through the Farmers Corner. Farmers can also know the status of their payment through the Farmers Corner. The village-wise names of the beneficiaries are also available in the Farmers Corner. Common Service Centres (CSCs) have also been authorized to assist the farmers in performing the above tasks.

The State/UT Governments have been requested to organize Publicity/Awareness Camps to ensure expeditious Aadhaar authentication of the data of the beneficiaries along with new registrations and correction of already registered data.

States/UTs have been requested to ensure that no eligible farmer family is left out and the progress of implementation of the Scheme is regularly monitored through weekly meetings through Video Conferences.

(c): The State-wise details of farmer families registered under PM-KISAN who have not been given any installment are given at **Annexure**.

Annexure

Annexure referred to in reply to parts (c) of the Lok Sabha Unstarred Question No.391 due for answer on 04.02.2020 regarding “complaints regarding PM KISAN scheme”

S.No	State	First Level Accepted Data	Farmers Provided benefit	Farmers yet to receive benefit
1	Andaman And Nicobar Islands	16,795	16,504	291
2	Andhra Pradesh	5,445,033	5,117,781	327,252
3	Arunachal Pradesh	62,300	50,820	11,480
4	Assam	3,662,630	2,704,199	958,431
5	Bihar	5,704,252	5,219,124	485,128
6	Chandigarh	462	457	5
7	Chhattisgarh	2,148,392	1,840,948	307,444
8	Dadra And Nagar Haveli	10,583	10,396	187
9	Daman And Diu	3,604	3,463	141
10	Delhi	14,114	12,479	1,635
11	Goa	8,416	7,230	1,186
12	Gujarat	5,073,302	4,794,507	278,795
13	Haryana	1,640,254	1,444,637	195,617
14	Himachal Pradesh	889,427	858,987	30,440
15	Jammu And Kashmir	1,019,135	930,445	88,690
16	Jharkhand	1,763,497	1,450,198	313,299
17	Karnataka	5,073,240	4,898,221	175,019
18	Kerala	2,992,514	2,750,046	242,468
19	Lakshadweep	1,699	-	1,699
20	Madhya Pradesh	6,590,987	5,462,740	1,128,247
21	Maharashtra	9,352,385	8,254,800	1,097,585
22	Manipur	202,017	133,820	68,197
23	Meghalaya	76,974	67,306	9,668
24	Mizoram	79,374	67,220	12,154
25	Nagaland	183,208	165,163	18,045
26	Odisha	3,792,317	3,628,657	163,660
27	Puducherry	9,740	9,396	344
28	Punjab	2,370,077	2,240,059	130,018
29	Rajasthan	6,249,993	5,001,759	1,248,234
30	Sikkim	11,760	11	11,749
31	Tamil Nadu	3,691,576	3,492,206	199,370
32	Telangana	3,614,832	3,480,384	134,448
33	Tripura	199,275	193,127	6,148
34	Uttar Pradesh	22,875,580	18,575,157	4,300,423
35	Uttarakhand	747,935	695,402	52,533
36	West Bengal	-	-	-
	Grand Total :	95,577,679	83,577,649	12,000,030
